

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 132 of 2012 &
I.A. Nos. 247 & 248 of 2012**
&
**Appeal No. 133 of 2012 &
I.A. Nos. 249 & 250 of 2012**

Dated : 27th February, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal No. 132 of 2012 &
I.A. Nos. 247 & 248 of 2012**

In the matter of:

M/s Junagadh Power Projects Pvt. Ltd.Appellant(s)
Versus	
Gujarat Urja vikas Nigam Ltd.& Ors.Respondent (s)

**Appeal No. 133 of 2012 &
I.A. Nos. 249 & 250 of 2012**

In the matter of:

M/s Amreli Power Projects LtdAppellant(s)
Versus	
Gujarat Urja vikas Nigam Ltd.& Ors.Respondent (s)

Counsel for the Appellant (s): **Mr. Sanjay Sen
Ms. Shikha Ohri**

Counsel for the Respondent(s): **Mr. M.G. Ramachandran
Ms. Swapna Seshadri
Ms. Swagatika Sahoo**

ORDER

Post the matters for hearing on **04.04.2013.**

(V.J. Talwar)	(Rakesh Nath)	(Justice M. Karpaga Vinayagam)
Technical Member	Technical Member	Chairperson

ts/rkt